

D.No.2193/2021/A1, dated: 17.05.2021

Office of the
Principal District Judge,
Krishnagiri,
Dated: .05.2021.

OFFICIAL MEMORANDUM

Sub: Courts & Judges – COVID -19 Pandemic – Functioning of Subordinate Courts in all the Districts in the State of Tamil Nadu and Union Territory of Puducherry – Directions issued by the Hon'ble High Court, Madras – Further instructions - Issued – Regarding.

- Ref: 1. Official Memorandum of the Hon'ble High Court, Madras in Roc.No.41441-A/2021/C3, dated 26.04.2021.
2. Official Memorandum of the Hon'ble High Court, Madras in Roc.No.41441-A/2021/C3, dated 17.05.2021.

As per the directions of the Hon'ble High Court, Madras as in the reference 2nd cited above, all Judicial work in the Subordinate Courts in the State of Tamil Nadu and Union Territory of Puducherry shall remain suspended until further orders.

Hence, in view of the directions issued above the following instructions are issued to the Subordinate Courts in Krishnagiri District.


1. Except for remand purposes and other unavoidable matters, all Judicial work in the Subordinate Courts in Krishnagiri District shall remain suspended until further orders.
2. All Litigants and Lawyers are prohibited entry into the Court Complexes in all the Subordinate Courts in Krishnagiri District unless unavoidable and with the permission of Judge in-charge.

3. The Judicial Officers and Staff members of all the Subordinate Courts in Krishnagiri District are instructed not to attend Court except to the extent absolutely necessary.
4. All the Judicial Officers and Staff member of the Krishnagiri District, shall be stationed at their residence and keep their mobile phones and other contact numbers active for communicating emergency matters.
5. For any urgent communication by any person including Advocates, for either Judicial or Administrative work may be contacted through

Office of the
Principal District Court,
Krishnagiri.

– krishnagircourts@gmail.com

All the Courts in Krishnagiri District shall until further orders continue to act as per the aforesaid directions subject to any further orders decision being taken by the Hon'ble High Court, Madras.


Principal District Judge,
Krishnagiri.

To:

1. All the Judicial Officers in Krishnagiri District.
2. All the President, Bar Association of the Krishnagiri District.
3. Stock file.
4. The Court Manager, Sheristadars, Head Clerk, Central Nazir, Copyist Superintendent of this Court.